

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1642  
TO BE ANSWERED ON 09.12.2015**

**PAKISTANI ARTISTS IN INDIAN MOVIES**

**1642. SHRI ASHWINI KUMAR:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Pakistani singers and artists are allowed to perform in concerts and act in Indian movies without any conditions and *vice-versa* and if so, the details thereof;**
- (b) whether the Pakistan Government has recently banned the entry of India's top singers to perform in that country;**
- (c) if so, the details and reasons thereof; and**
- (d) the response of Union Government thereto?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

- (a) Artistes from various countries perform in India and act in Indian movies in consonance with the law of the land.**
- (b) to (d) Government has not received any official information on ban on Indian artistes for visiting & performing in Pakistan.**

**\*\*\*\*\***